

FORM NO. 27B[See [rule 37EA](#)]

Form for furnishing information with the return or statement of deduction of tax at source filed on computer media.

DETAILS OF THE PERSON BEING A SELLER, COLLECTING THE TAX							
Tax Deduction Account Number							
Permanent Account Number							
Name and Address of Seller							
Telephone No.				Fax No.			
OTHER INFORMATION [Please give the complete information]							
Return Form No.	Period ending	Assessment Yr.	Periodicity	Media used for the return	Total number of computer media enclosed	Whether existing TDS/tax collected at source assessee (Y - Yes, N - No)	A.O. Code
CONTROL TOTALS							
S. No.	Control Total required for Form Nos. 27EA, 27EB, 27EC and 27ED					Total	
1.	Gross Amount debited to/received from companies						
2.	Gross amount debited to/received from non-companies						
3.	Total amount of tax collected from companies at prescribed rates						
4.	Total amount of tax collected from non-companies at prescribed rates						
5.	Total number of persons from whom tax was collected						

I.....,certify that all the particulars furnished above are correct and complete.

.....
Name and signature of the person responsible for deducting tax at source

Place :

Date :

Designation :